

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:94
ANSWERED ON:20.02.2001
ENROLMENT OF SC/ST AND DISABLED CHILDREN
ANANTA NAYAK

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government have formulated any programme to promote the enrolment of girls, Scheduled Caste/Scheduled Tribe and disabled children in Secondary schools;
- (b) if so, the details thereof ; and
- (c) the achievements made thereunder since its inception, State-wise ?

Answer

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI)

(a) to (c) : National Policy on Education, 1986 (as modified in 1992) laid down that access to Secondary Education will be widened with emphasis on enrolment of girls, SCs and STs and integration of physically and mentally handicapped with the general Community. In pursuance of the policy Government of India has formulated the following programmes :

- (1) Strengthening of Boarding and Hostel Facilities for girl students of Secondary and Higher Secondary schools.
- (2) Integrated Education for Disabled Children (IEDC).
- (3) Partial fee concession is allowed to such children for continuing education in courses conducted by National Open School.
- (4) In Navodaya Vidyalayas and Kendriya Vidyalayas, there is reservation of seats and total fees exemption for SC, ST and girl students.
- (5) Ministry of Social Justice and Empowerment and the State Governments are also taking various measures in this direction.

State-wise enrolments of SCs, STs, Girls and Disabled children are given at Annexure.

Annexure

ANNEXURE REFERRED TO IN REPLY TO THE LOK SABHA UNSTARRED QUESTION NO. 94 FOR 20.02.2001 REGARDING ENROLMENT OF SC/ST AND DISABLED CHILDREN ASKED BY SHRI ANANTA NAYAK, MP

State-wise enrolments of SCs, STs, Girls and Disabled Children (Class IX XII)

S1.	State/UT	SC	ST	Girls	Disabled
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1	ANDHRA PRADESH	223239	51810	718493	3763
2	ARUNACHAL PRADESH	115	16799	10711	31
3	ASSAM	97788	129350	357014	892
4	BIHAR	217094	110854	383287	194
5	GOA	734	37	30346	147
6	GUJARAT	119857	138181	571993	4265
7	HARYANA	78270	0	259940	1515
8	HIMACHAL PRADESH	53158	15356	124231	120
9	JAMMU & KASHMIR	16367	13701	83349	152
10	KARNATAKA	188332	79702	835361	3789
11	KERALA	130333	9307	660242	922
12	MADHYA PRADESH	249055	225927	681274	2185
13	MAHARASHTRA	393601	169029	1383486	9104
14	MANIPUR	1522	17010	32780	147
15	MEGHALAYA	1228	36996	23664	153
16	MIZORAM	21	28597	14263	71
17	NAGALAND	109	40376	18498	29
18	ORISSA	149000	100000	551500	3100

19	PUNJAB	172201	0	342721	423
20	RAJASTHAN	141734	93557	320301	1170
21	SIKKIM	675	3315	4865	0
22	TAMIL NADU	319695	13689	1005038	7972
23	TRIPURA	13403	16963	35727	113
24	UTTAR PRADESH	456420	12272	871432	507
25	WEST BENGAL	263499	64988	429973	4266
26	A. & N. ISLANDS	0	1085	7580	157
27	CHANDIGARH	2415	37	16912	121
28	D. & N. HAVELI	150	1779	1313	0
29	DAMAN & DIU	279	273	1952	0
30	DELHI	176617	713	700068	1621
31	LAKSHADWEEP	18	2617	1257	0
32	PONDICHERY	7942	0	22316	333
	INDIA	3474871	1394320	10501887	47262

+ Selected Educational Statistics (1998-99), Deptt. of Secondary Education & Higher Education , Government of India

++ Sixth All-India Educational Survey, NCERT